

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.4(9)-HC/2016-17/11488

Dated, Agartala, the 27th June, 2017

NOTIFICATION

With the kind approval of His Lordship Hon'ble the Chief Justice of the High Court of Tripura a Secretariat consisting of the following officers and staff members of the High Court of Tripura has been created with immediate effect for rendering assistance to the Juvenile Justice Committee of the High Court of Tripura.

1. Shri Sanjib Bhattacharya,
Deputy Registrar, High Court of Tripura, Agartala;
2. Shri Saumitra Nandi, Superintendent, High Court of Tripura,
Agartala;
3. Shri Debashish Chakraborty,
Group-D, High Court of Tripura, Agartala.

This is in compliance of the direction of the Hon'ble Supreme Court of India in the judgment dated 05.5.2017 passed in **Writ Petition (Criminal) No.102 of 2007** (Re: Exploitation of Children in Orphanages in the State of Tamil Nadu vrs. Union of India & Ors.)

By Order,

Sd/-

(S.G. Chattopadhyay)
Registrar General

No.F.4(9)-HC/2016-17/11489-544

Dated. Agartala, the 27th June, 2017

Copy to :

1. The District & Sessions Judge, South Tripura Judicial District, Belonia/ West Tripura Judicial District, Agartala/North Tripura Judicial District, Dharmanagar/ Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur;
2. The Judge, Family Court, Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District/Kailashahar, Unakoti Judicial District;
3. The Director, Social Welfare & Social Education, Government of Tripura, Agartala;
4. The Member Secretary, Tripura State Legal Services Authority, Agartala;
5. The Registrar (Vigilance), High Court of Tripura, Agartala;
6. The Registrar (Judicial), High Court of Tripura, Agartala;
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;

8. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
9. The Deputy Registrar-cum-PS to Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India, New Delhi-110001 (akspc26@gmail.com);
10. The Joint Registrar, High Court of Tripura, Agartala;
11. All Deputy Registrars, High Court of Tripura, Agartala;
12. The Secretary to the Juvenile Justice Committee, High Court of Tripura, Agartala;
13. Shri Sanjib Bhattacharya, Deputy Registrar, High Court of Tripura, Agartala;
14. The Chief Librarian, High Court of Tripura, Agartala;
15. The Secretary to the Registrar General, High Court of Tripura, Agartala;
16. The Secretary to Hon'ble Mr. Justice S. Talapatra, High Court of Tripura, Agartala;
17. All Assistant Registrars, High Court of Tripura, Agartala;
- ✓ 18. The System Analyst, High Court of Tripura, Agartala for uploading the notification in the official website of the High Court of Tripura;
19. All Superintendents, High Court of Tripura, Agartala;
20. Shri Saumitra Nandi, Superintendent, High Court of Tripura, Agartala;
21. Shri Debashish Chakraborty, Group-D, High Court of Tripura, Agartala;
22. Notice Board;
23. Concerned file.


23.6.12
Registrar General